

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
IA No.19 of 2014, IA No.34 of 2014 & IA No.58 of 2014 in
Appeal No.14 of 2014**

Dated: 07th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Bharat Petroleum Corporation Ltd. Appellant (s)
Sabarmati Gas Ltd. and Others Versus Respondent (s)**

Counsel for the Appellant(s) : Mr. Rajat Navet
Ms. Sanya Talwar for BPCL

Counsel for the Respondent(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Piyush Joshi,
Ms. Sumiti Yadava and
Ms. Meghana Chandra for SGL
Ms. Kaushik Laik for R-1
Mr. Rakesh Dewan for R-2 (PNGRB)
Mr. Prashant Bezboruah and
Ms. Soumi Guha
Mr. Ramji Srinivasan, Sr. Adv.,
Mr. Ankit Jain and
Ms. Iti Aggarwal for R-2, GAIL

ORDER

We have heard Mr. Gopal Jain, Learned Senior Counsel for the Respondent for some time. Post the matter for further hearing on **25.04.2014.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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